N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that, on **Monday, 5th September 2022 :** —

I

The Division Bench headed by the **Hon'ble Shri. Justice Mangesh S. Patil** will not be available for judicial work. Urgent mentioning and placing of matters, if any, may be allowed before the Court presided over by the **Hon'ble Smt. Justice Vibha V. Kanakanwadi.**

II

The **Hon'ble Shri. Justice Sandeep V. Marne** will sit singly and take up the matters pertaining to single bench, as per the Board to be notified separately.

Dated this 30th day of August 2022

By Order,

Sd/-

High Court, Appellate Side]
Bombay]

(V. R. Kachare)
Registrar (Judl-I)